

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 119 OF 2016 &  
IA NOS. 668 & 674 OF 2016**

**AND**

**APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

**Dated: 16<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 119 OF 2016 &  
IA NOS. 668 & 674 OF 2016**

**In the matter of:**

**Adani Power Rajasthan Ltd. .... Appellant(s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. S. Venkatesh  
Mr. Vikas Maini  
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1  
  
Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan for R-2 to 4

**APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)**  
**Versus**  
**M/s Adani Power Rajasthan Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Ms. Abiha Zaidi for R-1  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-2

**ORDER**

Arguments are concluded. **Judgment is Reserved.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/tpd*

**(I.J. Kapoor)**  
**Technical Member**